

ITEM NO.13

Court 4 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONTEMPT PETITION (CIVIL) Diary No(s).19670/2021 in
W.P.(C) No. No. 1109/2020

NILAM GORWADE & ORS.

Petitioner(s)

VERSUS

MANOJ MUKUND NARAVANE & ORS.

Respondent(s)

(WITH IA No. 103799/2021 - APPLICATION FOR PERMISSION, IA No. 103801/2021 - EXEMPTION FROM FILING AFFIDAVIT)

WITH

Diary No(s). 21473/2021 (X)

(WITH IA No. 114583/2021 - APPLICATION FOR PERMISSION, IA No. 113910/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 21484/2021 (X)

(WITH IA No. 114013/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Diary No(s). 21474/2021 (X)

(WITH IA No. 113913/2021 - APPLICATION FOR PERMISSION, IA No. 113922/2021 - EXEMPTION FROM FILING AFFIDAVIT)

Date : 08-10-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For petitioner(s)

Mr. Huzefa A. Ahmadi, Sr. Adv.
Mrs. V. Mohana, Sr. Adv.
Mr. Rakesh Kumar, AOR

**Ms. Meenakshi Arora, Sr. Adv.
Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Sudhanshu S. Pandey, Adv
Mr. Gaichangpou Gangmei, AOR**

For respondent(s)

**Mr. Sanjay Jain, ASG
Mr. R. Bala, Sr. Adv.
Mr. Adit Khorana, Adv.
Ms. Shraddha Deshmukh, Adv.
Ms. Seema Bengani, Adv.
Mr. Arvind Kumar Sharma, AOR**

**UPON hearing the counsel the Court made the following
O R D E R**

1 List the Contempt Petitions on 22 October 2021.

**(SANJAY KUMAR-I)
AR-CUM-PS**

**(SAROJ KUMARI GAUR)
COURT MASTER**